

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

OR.No.74/98 in OA. 1283/93

Between:

Dated:7.1.1999

M.V.Krishna Rao

.. Applicant

And

1. ~~Sri~~ A.V.Gokak, The Director,
General, Telecommunications,
New Delhi.
2. ~~Smt.~~ K.Venkata Ramani, Chief
General Manager, Maintenance,
Telecommunications, Madras.
3. Sri P.Ganesh, General Manager,
Tele Communications, Maintenance,
Bangalore.
4. Sri M.Rama Krishna, The Director
of Maintenance, Southern Telecom
Sub Region, Vijayawada.

.. Respondents.

Counsel for the Applicant

: Mr.M.Pandu Ranga Rao

Counsel for the Respondents

: Mr. ~~N.V.Raghava Reddy~~

B.Narasimha Sarma

CORAM:

THE HON'BLE MR.R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Mr. Ravi for Mr.M.Pandu Ranga Rao for the applicant
and Mr. B.Narasimha Sarma for the respondents.

The Review DBC proceedings should be produced on 11.2.99.

List on 11.2.99.

Pandu
Section Officer

Copy to:-

1. Sri A.V.Gokak, Director General, Telecommunications, New Delhi.
2. ~~Smt.~~ K.Venkata Ramani, Chief General Manager, Maintenance,
Telecommunications, Madras.
3. Sri P.Ganesh, General Manager, Telecommunications, Maintenance,
Bangalore.
4. Sri M.Rama Krishna, The Director of Maintenance, Southern Telecom,
Sub Region, Vijayawada.
5. One copy to Mr.M.Pandu Ranga Rao, Advocate, CAT., Hyd.
6. One copy to Mr. B.N.Sarma, Sr.CGSC., CAT., Hyd.
7. One duplicate copy.

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